

Reclassification of employees of lower formation of Ministry of Defence

3047. SHRI JAGPAL SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the employees of lower formations are not treated as par with the employees of the Ministry of Defence; if so, the reasons therefor; and

(b) whether it is also a fact that alternative appointments are treated as transitory and the employees so adjusted have the right to be re-classified, if so, the number of the employees reclassified so far?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) Yes, Sir. This is because the lower formations under the Ministry of Defence are Offices/Establishments subordinate to the Ministry proper and the terms and conditions of service of the employees of lower formations cannot be treated at par with those of the employees of the Ministry of Defence proper.

(b) Though surplus civilian employees working in the lower formations under the Ministry of Defence who are adjusted against lower grades/trades can apply for re-classification to their original grades/trades, such re-classification is possible only where suitable vacancies are available in the grades/trades to which re-classification is sought. Since the inception of the scheme of adjustment of surplus and deficiency of civilian employees in 1966, 1,388 employees of Group 'C' and 'D' have been reclassified till the end of 1981.

Proposal to set up Dry Ports

3048. SHRI RAJESH KUMAR SINGH:

SHRI RAM VILAS PASWAN:

SHRI M. RAMGOPAL REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to set up Dry Ports in the country;

(b) at how many cities such dry ports have been set up till 31st January, 1982; and

(c) the names and number of such places where dry ports will be set up in 1982 and 1983?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). In 1974 the Government had decided in principle to establish a dry port in Northern Region of India. However, in July, 1977 the then Government decided not to take up the project for immediate implementation.

In view of the representations received it has been decided in principle to set up Inland Container Depots at Delhi, Bangalore and Ahmedabad. These Depots will serve both the purposes that is, of dry port facilities as also containerisation. Pending establishment of fullfledged Inland Container Depots, it has been decided to set up two depots on pilot project basis, one at Bangalore and the other at New Delhi. In addition, an Inland Container Depot is also proposed to be set up at Guntur to facilitate movement of tobacco export shipments in containers. The Ministry of Railways will set up and manage the proposed ICDs. The pilot project ICDs are expected to be commissioner shortly. Based on the experience gained and necessary feasibility-cum-techno economic studies, a view will be taken with regard to the installation of other Inland Container Depots in future.

Ship repair complex at Haldia

3049. SHRI MUKUNDA MANDAL:

SHRI SATYA GOPAL MISRA::

Will the Minister of DEFENCE be pleased to state:

(a) whether Garden Reach Shipbuilders and Engineers Ltd. has sub-